COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL NO. 77 OF 2016

Dated: 27th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Sasan Power Ltd. …. Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. .... Respondent (s)

Counsel for the Appellant(s)	:	Mr. Vishrov Mukherjee Mr. Janmali M.
Counsel for the Respondent(s)	:	Mr. G. Umapathy Ms. R. Mekhala for R.2 Mr. Rajiv Srivastava Ms. Gargi Srivastava for R.3 to 6 Mr. Gaurav Gupta for PSPCL Ms. Ranjitha Ramachandran Mr. Anushree Bardhan for R.7 to 9

ORDER

We are informed that the issues involved in this matter are partly similar to the issues involved in Appeal No. 136 of 2016.

List the matter on ***20.09.2016***. In the meantime, pleadings be completed. Tag to Appeal No. 136 of 2016.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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